

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 3(ND)2016**  
**CA. NO.**

**CORAM:**

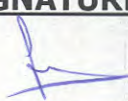
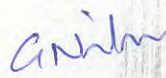
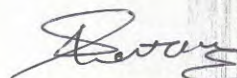
**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017**

**NAME OF THE COMPANY: M/s Ms. Punita Khatter V/s. M/s. Explorers Travels & Tours Pvt. Pvt. Ltd. & ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

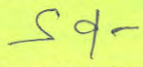
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	VIVEK MALIK	Advocate	Respondent No.1	
2.	NITIN GUPTA	Advocate	Respondent No. 2 to 4	
1.	Adv. Megha Agarwal	Advocate <b>ORDER</b>	Petitioner	
2.	Shantanu Parashar			

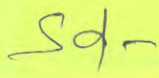
Ld. counsel for the Respondent submits that he shall be filing the reply to the main petition during the course of the day.

2. It is submitted on behalf of the Petitioner that an application u/s. 340 Cr.PC has been filed. Let the same be registered as a separate petition.

3. All pending applications shall be taken up along with the main petition. Issue notice.

4. List on 02.05.2017.

  
[ S.K. MOHAPATRA ]  
MEMBER {T}

  
[ INA MALHOTRA ]  
MEMBER [ JUDICIAL ]